

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 254  
55(ND)/2016

IN THE MATTER OF:

Rajeev Behl ... Applicant/Petitioner  
Versus  
S.S. Con Build Pvt. Ltd. ... Respondent

Under Section: 397-398

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON' BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON' BLE MEMBER (T)

PRESENT:

Mr. Ashish Dholakia, Adv alongwith Mr. Saurabh D. Karan Singh Adv.  
for the Respondents,

ORDER

Renotify this case on 15.03.2021



(T.S SINGH)  
COURT OFFICER